NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA(CAA) NO.07/Chd/Hry/2017

In the matter of:
m the matter of.

Scheme of Amalgamation of

M/s Cotys Buildcon Pvt. Ltd. & Ors.

... Applicant/Transferor Cos.

With

M/s Pariksha Builders & Developers Pvt. Ltd. ... Applicant/Transferee Co.

Present:

Mr. Praveen Gupta, Advocate for applicant-companies.

On request, adjourned to 02.08.2017.

(Justice R.P. Nagrath) Member(Judicial)

July 25, 2017